

HIGH COURT OF SIKKIM

Record of Proceedings

I.A No. 01 of 2022 in MAC App.78 of 2022(Filing No.)

SUBHAM SILAL

APPLICANT

VERSUS

SAROJA CHETTRI AND OTHERS

RESPONDENTS

Date: 07.11.2022

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. N. Rai, Senior Advocate (Legal Aid Counsel).
 Mr. Yozan Rai, Advocate (Legal Aid Counsel).

For Respondents None present.

ORDER

I.A. No. 01 of 2022 is an application filed by the Applicant under Section 5 of the Limitation Act, 1963, seeking condonation of 387 days' delay in filing the Appeal.

Issue Notice to the Respondents on the I.A.

Requisites be filed within three days.

List on 09-12-2022.

Judge
07.11.2022